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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI


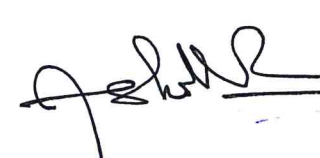
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/135/2016
NAME OF THE PETITIONER(S) : S. Swaminathan & another
NAME OF THE RESPONDENT(S) : M/s Pentagon Switch Gear Private Limited & 10 others
UNDER SECTION : 397, 398, 402 & 403

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
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REPRESENTATION BY WHOM

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| 1. S. Manjula Devi, Adv For KSR & Co company secretaries up CBE | For Respondents |  |
| 2. R. VIDHYASHANKAR R. ASHOK KUMAR | Counsel for Petitioners |  |

ORDER

Shri R Vidhyashankar, counsel for petitioner present. Shri S Manjula Devi, counsel for respondents present. Counsel for petitioner filed a memo submitting that they have made a fresh proposal for value of the shares and copy of the same is furnished to the other side. Counsel for respondents sought time for seeking clarifications from the clients. Time enlarged at request. Put up on 19.04.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)